Title: Introduction and passing of the Appropriation (No. 4) Bill, 2016.
THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY) : Madam, I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the $31^{\text {st }}$ day of March 2014, in excess of the amounts granted for those services and for that year.

HON. SPEAKER: The question is:
"That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the $31^{\text {st }}$ day of March 2014, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI ARUN JAITLEY: Madam, I introduce** the Bill.

HON. SPEAKER: Now we will take up Item No. 16D.
SHRI ARUN JAITLEY: I beg to move:
"That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the $31^{\text {st }}$ day of March 2014, in excess of the amounts granted for those services and for that year, be taken into consideration."

HON. SPEAKER: The question is:
"That the Bill further to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the $31^{\text {st }}$ day of March 2014, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

HON. SPEAKER : The House shall now take up clause by clause consideration of the Bill.
The question is:
"That clauses 2 and 3 stand part of the Bill."
The motion was adopted.
Clauses 2 and 3 were added to the Bill.
The Schedule, Clause 1, the Enacting Formula and the Long Title
were added to the Bill.
...(Interruptions)
HON. SPEAKER: The Minister may now move that the Bill be passed.

SHRI ARUN JAITLEY: Madam, I beg to move:
"That the Bill be passed."

HON. SPEAKER: The question is:
"That the Bill the passed."

HON. SPEAKER: Hon. Members, please take your seats.
...(Interruptions)
THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, once again, through you, I am appealing to the Congress, Trinamool Congress and other Opposition Parties that if they want to start the discussion on remonetisation under rule 193 initiated by hon. Member from TRS Shri Jithender Reddy, we are ready. ...(Interruptions)

Unfortunately, they have not supported the Supplementary Demands for Grants and also the Appropriation Bills. We expected that they would be debating on these two important Bills which concern everybody. ... (Interruptions)

At the same time, they are running away from the debate. They are not participating in the debate. ...(Interruptions) They are not participating in the crusade against black money and corruption. We are ready even now. ...(Interruptions)

HON. SPEAKER: The House stands adjourned to meet again tomorrow the $9^{\text {th }}$ December, 2016 at 11 a.m.

### 14.52 hours

The Lok Sabha then adjourned till Eleven of the Clock
on Friday, December 9, 2016 / Agrahayana 18, 1938 (Saka).

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* गृद्य्य् द्वड्ढहदृद्धड्डड्ढड्ड
** र््दय्द्धह्डद्वहड्ढड्ड द्यर्ण् ण्ड्ढ द्वड्ढहहर्ड्ढदड्डठुय्तृद दृढ ण्ड्ढ घ्द्घड्ढत्ड्डड्ढदद्य्.



[^0]:     ण्ठद्य् ग्ड्ढथ्डड्ढद्ध.
    

